COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 11 OF 2019 &
IA NO. 1664, 1665 OF 2018
IA NO. 363 OF 2019

Dated : 25th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Mayfair Renewable Energy (I) Private Limited ….Appellant(s)
Versus
Hubli Electricity Supply Company Limited & Ors. ….Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhulinga Navadgi
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Shahbaaz Hussain Khan for R-1

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyasarshini for – 2

Ms. Ragima R. for R-3

ORDER

List the matter on ***30.07.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/vt